

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

37

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.08.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/318/2019 IN MA/16/IB/2019
PETITION NUMBER : CP/639/IB/2017
NAME OF THE PETITIONER(S) : PATHUKASAHASRAM RAGHUNATHAN RAMAN RP
(VISHWAKARMA REAL ESTATES)
NAME OF THE RESPONDENT(S) : ICICI BANK LTD
UNDER SECTION : SEC 424 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|------------------------|-------------------------|-------------|
| 1. | Ramawamy Muggappan | Co-Ordinator
R5 | M. J. Subba |
| 2. | J. Jeya Sobare Eswaran | R2, R3, R4 | J. J. Subba |
| 3. | N. Kumar | Monitoring
Committee | N. J. Subba |

Vertical lines indicating a continuation or a specific section of the document.

ORDER

The Representative for the Monitoring Committee is present. Counsel for R2, R3, R4 and R5 is present. There is no representation on behalf of R1. It has been submitted by the Representative for the Monitoring Committee that the Respondents have complied with the directions; there does not survive anything. Therefore, the Application stands **closed**.



(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk



(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)